

FOURTH GENERATION INFORMATION SYSTEMS LIMITED

CIN : L72200TG1998PLC029999

Flat no: 301, SAAI PRIYA apart, H.No:6-3-663/7/6/301, Jaffer Ali Bagh, Somajiguda, Hyderabad - 82.

FINANCIAL RESULTS FOR THE QUARTER AND YEAR ENDED 31-03-2023 (Rs in Lakhs)

PARTICULARS	Quarter Ended	Quarter Ended	Quarter Ended	Year Ended	Year Ended
	31-03-2023 Audited	31-12-2022 Unaudited	31-03-2023 Audited	31-03-2023 Audited	31-03-2022 Audited
1 Revenue from operations	0.00	0.00	0.00	0.00	0.00
2 Profit / (Loss) before tax	(5.73)	(0.40)	(4.25)	(15.64)	(7.50)
3 Paid-up equity share capital (Face Value of Rs. 10/- per share)	355.00	355.00	355.00	355.00	355.00
4 Reserves & Surplus (Excluding Revaluation Reserve)				(395.27)	(356.14)
5 Earnings Per Equity Share of face value of Rs.10/- each					
a) Basic & Diluted (In Rs.)	(0.16)	(0.01)	(0.12)	(0.44)	(0.21)

NOTE
The above results were reviewed by audit committee and approved by the board of directors at its meeting held on 29-05-2023. The above statement is an extract of the detail format of quarterly/annual financial results filed with stock exchange under regulation 33 of the SEBI (listing and other disclosure requirements) regulation, 2015. The full format of quarterly/annual financial results are available on the stock exchange website (www.bseindia.com).

by Order of the Board of Directors
For Fourth Generation Information Systems Limited

Sd/-
C. N. Somasekhara Reddy
Managing Director
DIN: 02441810

Place : Hyderabad
Date : 29-05-2023

LOSS OF SHARE CERTIFICATE(S)

Notice is hereby given that the share certificate No 396767 For 100 share bearing distinctive No138697201-138697300 Standing in the name of BODA VIJAYA LAXMI W/o B S N SURYANARAYANA in the books of M/S CHENNAI PETROLEUM CORPORATION LIMITED, has/have been lost/misplaced/destroyed and the Advertiser has/have applied to the company for issue of duplicate share certificate(s) in lieu thereof. Any Person(s) who has/have claim(s) on the said shares should lodge such claim(s) with the company's registrars and Transfer Agents viz KFin Technologies Pvt Limited, Karvy selenium Tower B, Plot number 31 & 32, Financial District Gachibowli, Hyderabad 500 032 within 15 days from the date of this notice failing which the company will proceed to issue duplicate said shares.

Place : Hyderabad
Date : 30.05.2023

Name of the shareholder
VIJAYA LAXMI BODA

SENTHIL INFOTEK LIMITED

Regd.Off.: 157, Dhanaiahkshmi Society, Mahendra Hills, East Marredpally, Secunderabad-500 026. Telangana, INDIA

CIN No: L72200TG1997PLC026943

Statement of Audited Financial Results for the Quarter and Year ended March 31, 2023

Particulars	Quarter ended		Year ended	
	31.03.2023 (Audited)	31.12.2022 (Unaudited)	31.03.2023 (Audited)	31.03.2022 (Audited)
Total Income from Operations	3.50	2.10	1.01	11.75
Net Profit for the period before Tax (before Exceptional items)	0.13	0.20	(0.27)	0.55
Net Profit for the period before tax (after Exceptional items)	0.13	0.20	(0.27)	0.55
Net Profit for the period after tax (after Exceptional items)	(0.01)	0.20	(0.50)	0.45
Total comprehensive Income for the period (after tax)	(0.01)	0.20	(0.50)	0.45
Paid-up Equity Share Capital (Face value of ₹ 10/-each)	505.00	505.00	505.00	505.00
Earnings Per Share (Face Value of ₹ 10/-each)				
Basic (₹)	(0.00)	0.00	(0.01)	0.01
Diluted (₹)	(0.00)	0.00	(0.01)	0.01

Notes:

- The Audited Financial results were reviewed by the Audit Committee and approved by the Board of Directors at their meetings held on 29th May 2023.
- The above is an extract of the detailed format of Quarterly and Annual Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the Quarterly and Annual Financial Results are available on the websites of Stock Exchanges at www.bseindia.com

By the Order of the Board
For Senthil Infotek Limited
Sd/- C.Pitchandi
Managing Director

Place: Secunderabad
Date : 29.05.2023

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF IMPACT METALS LTD RELEVANT PARTICULARS

1. Name of Corporate Debtor	IMPACT METALS LTD
2. Date of Incorporation of Corporate Debtor	19-06-1979
3. Authority under which Corporate Debtor is Incorporated/Registered	ROC - Hyderabad
4. Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	CIN: U21011TG1979PLC002475
5. Address Of The Registered Office And Principal Office (If Any) Of Corporate Debtor	Sy No: 2967/4, IDA Bollaram Bollaram, Jinnaram Mandal Bollaram - 502325, Telangana, India
6. Insolvency commencement date in respect of Corporate Debtor	25.05.2023 (Order Pronounced on 25.05.2023 and received online copy on 30.05.2023)
7. Estimated date of closure of insolvency resolution process	21.11.2023 (From 25.05.2023)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Malireddy Ramana Reddy IBBI/PA-003/IP-N-00308/2020-2021/13452
9. Address and e-mail of the interim resolution professional, as registered with the Board	Flat No 202, H.No. 8-3-191/155 (16/A) Sai Saurabh Residency, Vengal Rao Nagar, Hyderabad - 500038, Telangana, India. ramanareddyrcsr@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Malireddy Ramana Reddy Flat No 403, Nirmal Tower, Dwarakapuri colony, Beside Sai Baba Temple, Punjagutta, Hyderabad-500082, Telangana, India. impact.cirp@gmail.com
11. Last date for submission of claims	08.06.2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) -NA-
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. -NA- 2. -NA- 3. -NA-
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	IBBI website or email to impact.cirp@gmail.com -NA-

Notice is hereby given that the National Company Law Tribunal, Hyderabad has ordered the commencement of a corporate insolvency resolution process of the M/s. IMPACT METALS LTD on 25.05.2023.

The creditors of M/s. IMPACT METALS LTD, are hereby called upon to submit their claims with proof on or before 08.06.2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Malireddy Ramana Reddy
Interim Resolution

Date : 31-05-2023
Place : Hyderabad

PRABHANS INDUSTRIES LIMITED

(FORMERLY KNOWN AS SEA GOLD INFRASTRUCTURE LIMITED)

CIN: L70200TG1993PLC016389

Regd. Office: Plot No.270E/A, MCH No.985 Road No.10, Jubilee Hills, Hyderabad, Telangana - 500033, India

Corporate Office: House No. 248, Karta Ram Gali Ghass Mandi, Chaura Bazar Ludhiana, Punjab - 141008, India

Website: www.prabhansindia.in, Email: seagoldcaqa@gmail.com**EXTRACT OF STANDALONE AUDITED FINANCIAL RESULTS FOR THE QUARTER AND YEAR ENDED 31ST MARCH, 2023**

Sl. No.	Particulars	Quarter ended			Year ended	
		31.03.2023 (audited)	31.03.2022 (audited)	31.03.2023 (audited)	31.03.2022 (audited)	31.03.2023 (audited)
1.	Total Income from Operations	1848.48	1277.23	4,844.23		
2.	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	63.69	11.46	185.42		
3.	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	63.69	11.46	185.42		
4.	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	23.14	11.46	144.87		
5.	Total Comprehensive Income for the period (Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax))	23.14	11.46	144.87		
6.	Equity Share Capital (Face Value Rs 10/- each)	624.82	624.82	624.82		
7.	Reserves (excluding Revaluation Reserve) as shown in the Balance Sheet of the previous year	-	-	(21.37)		
8.	Earnings Per Share (of Rs. 10/- each) (for continuing and discontinued operations) -	0.37	0.18	2.32		
	1. Basic:					
	2. Diluted:					

Notes:

- The above is an extract of the detailed format of annual audited financial results filed with the stock exchange under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of annual audited financial results are available on the Stock Exchange website (www.bseindia.com) and the company's website (www.prabhansindia.in).
- The impact on net profit / loss, total comprehensive income or any other relevant financial items (s) due to change(s) in accounting policies shall be disclosed by means of a footnote.
- The financial results have been prepared in accordance with Indian Accounting Standards (Ind AS) prescribed under section 133 of the Companies Act, 2013 read with relevant rules thereunder and in terms of Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 (as amended) and SEBI circular dated 05th July, 2016.
- The above results have been reviewed and recommended to the Board of Directors by the Audit Committee and subsequently approved by the Board of Directors at its meeting held on 29th May 2023. These results have been subjected to limited review by statutory auditors who have expressed an unqualified opinion.

For and on behalf of
Prabhans Industries Limited
(Formerly known as Sea Gold Infrastructure Limited)

Date: 31.05.2023
Place: Telangana

Sd/-
Satnam Singh
Director & CFO
DIN: 09526002

SREI EQUIPMENT FINANCE LIMITED

CIN : U70101WB2006PLC109898

(A Company under Corporate Insolvency Resolution Process by an order dated October 8, 2021 passed by Hon'ble NCLT Kolkata)

Head Office: Plot No. Y-10, Block EP, Sector-V

Salt Lake City, Kolkata-700091

Registered Office: Vishwakarma 86C, Toppia Road (South)

Kolkata-700046

Email: srei@srei.com Website: www.srei.com**PUBLIC NOTICE**

This is to inform the public in general and customers of Srei Equipment Finance Limited in particular that that to optimise operational efficiency, w.e.f. 1st May 2023 the Hyderabad Branch : 2nd Floor, MCH No.8-2-269/4/B, Road No. 2, Banjara Hills, Hyderabad-500034 has shifted to a new location as under:

SREI Equipment Finance Ltd.

Om Chambers, Door No 1-10-74/A/TF,

3rd Floor, Ward Block 1,

Dwarakadas Colony, Begumpet, Hyderabad-500016

Contact Person Name - Kaushik Mazumder

Contact Number - 9903088891

Canara Bank

OLD BOWENPALLY BRANCH
Ph. No. 27952792 / 8332996883 / 8332940061
E-mail id: cb33316@canarabank.com

SALE NOTICE

E-Auction Sale Notice for Sale of Immovable Properties under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the constructive / physical possession of which has been taken by the Authorised Officer of Old Bowenpally II, Hyderabad Branch of the Canara Bank, will be sold on "As is where is", "As is what is" and "Whatever there is" on 30.06.2023 for recovery of Rs. 35,02,193.38/- (Rupees Thirty Five Lakh Two Thousand one hundred ninety three & Paise Thirty Eight Only) As on 30-04-2023 plus unapplied interest from 01.05.2023 and bank charges there on, due to the Old Bowenpally II Branch, Hyderabad of Canara Bank from Sri. Katikapally Jagann S/o Sri. Katikapally Bikshapathi.

The Reserve Price for Property will be Rs.49,00,000/- (Rupees Forty nine Lakhs Only) and the earnest money deposit will be Rs.4,90,000/- (Rupees Four Lakh ninety Thousand Only). The Earnest Money Deposit shall be deposited on or before 28.06.2023 at 5.00 p.m.

DESCRIPTION OF PROPERTY: All that the part & parcel of the Residential House bearing H.No.4-26/4/B built on Plot No.80 part & 81 part in Sy.No.116 admeasuring 120sqyd having plinth area 599 sqft on ground floor & 599 sqft on first floor, total plinth area 1198 sqft with RCC roof situated at Road No.08, Sri Srinivasapuram Colony, Gurranguda, Nadergul (V), Balapur (M), Badangpet Municipal Corporation, RR Dist, Telangana standing in the name of Sri.Katikapally Jagann vide Sale Deed No.2196/2021 at SRO Champapet and Bounded By: On the North by : Plot No 80 Part, On the South by : Plot No 81 Part, On the East by : Plot No 78 Part and 79 Part, On the West by : 25' Wide Road.

For detailed terms and conditions of the sale please refer the link "E-Auction" provided in Canara Bank's website (www.canarabank.com) or may contact Senior Manager, Sri. M Karthik, Old Bowenpally II Branch, Canara Bank, Ph. No. 040-27952792, Mobile : 8332996883, 8332940061 during office hours on any working day.

Date: 30.05.2023, Place: Hyderabad AUTHORISED OFFICER, CANARA BANK

Mahaveer Infoway Limited

CIN: L65910TG1991PLC012704

Regd. Address: 7-1-24/2/C, 301/A, Dhansi Surabhi Complex, Greenlands, Ameerpet, Hyderabad, Telangana-500016.

Tel: 91-40-66134054 Fax: 91-40-66134055 Email: cs@minfy.com Web: WWW.MINFY.COM**An extract of Consolidated Audited Financial Results for the Quarter and year ended 31st Mar, 2023**

Particulars	Quarter Ended		Year ended	
	31.03.23 Audited	31.12.22 Un-Audited	31.03.22 Audited	31.03.22 Audited
Total income from Operations (net)	142.23	112.10	119.31	419.94
Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	(43.51)	9.56	19.20	(31.41)
Net Profit / (Loss) for the period before tax (after Exceptional and / or Extraordinary items)	(43.51)	9.56	19.20	(31.41)
Net Profit / (Loss) for the period after tax (after Exceptional and / or Extraordinary items)	(43.51)	9.56	19.20	(31.41)
Total Comprehensive Income for the period (Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax))	(43.51)	9.56	19.20	(31.41)
Equity Share Capital (Face Value ₹ 10/- each)	550.90	550.90	550.90	550.90
Earnings Per Share (for continuing and discontinued operations) (of ₹ 10/- each)				
(a) Basic (₹)	(0.79)	0.17	0.35	(0.57)
(b) Diluted (₹)	(0.79)	0.17	0.35	(0.57)

- Notes:**
- The above results have been reviewed by the Audit Committee and approved by the Board of Directors at its meeting held on Monday, 29th Day of May 2023. The above results have also been audited by the statutory auditors.
 - The figures of the previous year/periods have been re-grouped/re-classified, whenever necessary.
 - The above is an extract of the detailed format of Consolidated Audited financial results for the Quarter and year ended 31st Mar, 2023, filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Other Disclosure Requirements) Regulations, 2015. The full format of the Quarter and year ended Audited Financial Results are available on the Exchange websites i.e., www.bseindia.com and on the company's website www.minfy.com.

4. Key Standalone Financial Information is indicated Below:

Particulars	Quarter Ended		Year ended	
	31.03.22 Audited	31.12.22 Un-Audited	31.03.22 Audited	31.03.22 Audited
Total income from Operations (net)	142.23	112.10	119.31	419.94
Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	(43.51)	9.56	19.20	(31.41)
Net Profit / (Loss) for the period before tax (after Exceptional and/ or Extraordinary items)	(43.51)	9.56	19.20	(31.41)
Net Profit / (Loss) for the period after tax (after Exceptional and/ or Extraordinary items)	(43.51)	9.56	19.20	(31.41)
Total Comprehensive Income for the period (Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax))	(43.51)	9.56	19.20	(31.41)
Equity Share Capital (Face Value ₹ 10/- each)	550.90	550.90	550.90	550.90
Earnings Per Share (for continuing and discontinued operations) (of ₹ 10/- each)				
(a) Basic (₹)	(0.79)	0.17	0.35	(0.57)
(b) Diluted (₹)	(0.79)	0.17	0.35	(0.57)

For Mahaveer Infoway Limited
Sd/-
Mr. Ashok Kumar Jain
Managing Director
(DIN: 00043840)

Place: Hyderabad
Date: 29.05.2023

**Geekay Wires Limited**

Regd. Office: 11-70/5, G.P. Complex, Balanagar, Hyderabad - 500 018, Telangana

Tel: +91-40-23778090; Fax: +91-40-2377 8091 Email: geekaywires@gmail.comWebsite: www.geekaywires.com CIN: L63000TG1989PLC010271**Extract of Audited Financial Results for the Quarter & Year Ended 31st March 2023**

Sl. No.	Particulars	Quarter Ended			Year Ended	
		Quarter Ended 31/03/2023 (UnAudited)	Quarter Ended 31/12/2022 (UnAudited)	Quarter Ended 31/03/2022 (UnAudited)	Current year Ended 31/03/2023 (Audited)	Previous year Ended 31/03/2022 (Audited)
1	Total Income from Operations	10,886	10,816	7,707	42,035	27,202
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	1,772	1,167	530	3,771	1,280
3	Net Profit / (Loss) for the period before Tax (after Exceptional and/or Extraordinary items)	1,772	869	530	3,473	1,280
4	Net Profit / (Loss) for the period after Tax (after Exceptional and/or Extraordinary items)	1,245	615	384	2,443	900
5	Total Comprehensive Income for the period (Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax))	1,245	615	384	2,443	900
6	Equity Share Capital	1,045	1,045	1,045	1,045	1,045
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	6,318	4,604	3,689	6,318	3,689
8	Earnings Per Share (of Rs. 10/- each) (for continuing and discontinued operations) -	11.92	5.88	3.68	23.37	8.61
	1. Basic					
	2. Diluted	11.92	5.88	3.68	23.37	8.61

- The above results are prepared as per the Indian Accounting Standards ("IND AS") notified under Section 133 of the Companies Act, 2013 read together with the Companies (Indian Accounting Standard) Rules 2015.
- The above results have been reviewed by the Audit Committee and approved by the Board of Directors at their meeting held on May 30, 2023 and is an extract of the detailed format of Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements)

